

S.No.7

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
02-05-2024 AT 10:30 AM**

**CP No.131/130/HDB/2019**  
u/s. 130 of Companies Act, 2013

**IN THE MATTER OF:**

Dr. BVS Lakshmi

**...Petitioner**

**AND**

Geometrix Laser Solutions Pvt Ltd & another

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Learned Senior Counsel Mr Avinash Desai, for petitioner present through Video Conference.

Learned Counsel Mr Amir Bavani, for respondent Nos 1,2,4,5,6 and 7 present physically.

Learned senior counsel for the petitioner present and reported ready. At request of the learned counsel for the respondent, matter adjourned to 09.05.2024 as last chance.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**